

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:280  
ANSWERED ON:23.11.2012  
SERVICES OF STAFF NURSES APPOINTED UNDER NRHM  
Karwariya Shri Kapil Muni

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether there is a proposal to regularise the services of staff/nurses appointed under National Rural Health Mission (NRHM) in various States including Uttar Pradesh;
- (b) if so, the details thereof along with the time by which it is likely to be regularised; and
- (c) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ABU HASEM KHAN CHOUDHURY)

(a) to (c): Public Health being a state subject , all the administrative and personnel matters, that is, appointments (both contractual and regular), transfer, postings etc. fall within the purview of respective state/UT Governments. Under NRHM, the Union Government only provides financial support to States/UTs to strengthen the health system including engagement of health workers on contractual basis, based on the requirement proposed by the State in annual Programme Implementation Plan. Therefore, there is no question of any proposal at the level of Government of India to regularize the services of staff/Nurses appointed under NRHM.